

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 118
(IB)-16(PB)/2017

IN THE MATTER OF:

Anil Mahindroo & Anr	...	Applicant/Petitioner
Vs		
Earth Iconoic Infrastructures Pvt ltd	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 01.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

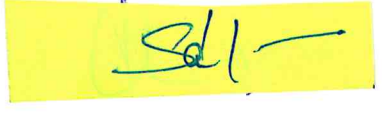
PRESENT:

For the Applicant	: Mr. Shashank Raghav, Mr. Ankur Saraswat, Advs.
For the Respondent	: Mr. R. Soundararajan for NSEZ Mr. Atul Sharma, Ms. Renuka Iyer, Advocates for Earth United Consumer(s) Association.
For Liquidator	: Mr. Harish Chander Manchanda Liquidator Mr Rakesh Kumar, Ms Preeti Kashyap, Advs.

ORDER

List the matter for hearing on 02.03.2021.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)